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ITEM NO.101
PART-HEARD

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2155 OF 1999

STATE BANK OF INDIA THR. GENERAL MANAGER Appellant (s)

VERSUS

NATIONAL HOUSING BANK & ORS Respondent(s)

WITH

Civil Appeal No. 2294 of 1999

Civil Appeal No. 3647 of 1999

Date: 20/02/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Appellant(s)

CA 2155/1999 &
CA 2294/1999

Mr. Bishwajit Bhattacharyya, Sr. Adv.
Mr. Sanjay Kapur, Adv.
Mr. Anmol Chandan, Adv.
Ms. Priyanka Das, Adv.
Ms. Shubhra Kapur, Adv.

CA 3647/1999

Mr. E.C. Agrawala, Adv.

For Respondent(s)

Mr. Harin P. Raval, A.S.G.
Mr. Mohemmed Himayatullah, Adv.
Mr. Pradeep Kr. Tiwari, Adv.
Mr. Ninand Laud, Adv.
Mr. Mahesh Agarwal, Adv.
Ms. Megha Mehta, Adv.
Mr. Abhinav Agarwal, Adv.
Mr. E.C. Agrawala, Adv.

Respondent-In-Person (NOT PRESENT)

Ms. Sujata Kurdukar ,Adv

Mr. Subramonium Prasad, Adv.

Mr. Bishwajit Bhattacharyya, Sr. Adv.
Mr. Sanjay Kapur, Adv.
Mr. Anmol Chandan, Adv.
Ms. Priyanka Das, Adv.
Ms. Shubhra Kapur, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments of Mr. Bishwajit Bhattacharyya, learned senior counsel for the appellant in Civil Appeal No. 2155 of 1999 and Civil Appeal No. 2294 of 1999, concluded.

Arguments of Mr. Harin P. Raval, learned Additional Solicitor General for respondent No. 1, heard in part.

For further arguments, list the matters tomorrow, i.e., February 21, 2013.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

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